

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 1090
(TO BE ANSWERED ON 02.03.2016)

ANTI-CORRUPTION CELL

Ä1090. SHRI ASHOK MAHADEORAO NETE:

Will the PRIME MINISTER be pleased to state:

- (a) whether any anti-corruption cell has been set up in the Prime Minister's Office;
- (b) if so, the details thereof;
- (c) the details of complaints received by the said cell during the last two years and the current year, year-wise;
- (d) the present status of the said complaints; and
- (e) the details of the matters under consideration at present, State-wise?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a) to (e): Yes, Madam. The Anti-Corruption Unit in Prime Minister's Office (PMO) was set up on 17.08.1997.

PMO receives numerous complaints from various quarters regarding financial irregularities and corruption against a host of individuals, Ministers, Government Servants etc. of both Central and various State Governments. Normally, these complaints are considered on a case to case basis and forwarded to the Ministry of Home Affairs/Department of Personnel & Training or to the respective Ministries/Departments/State Governments for action as appropriate. Subsequent actions are taken after due examination of the complaints by the concerned departments and cases which require approval at the level of the Prime Minister, such as sanction of prosecution against Ministers/officials etc. are submitted to him.
